

Notification No.73 / 2022

SITTING ARRANGEMENT – PARTIAL MODIFICATONS

The following partial modifications are made in the Sitting Arrangement in the Principal Seat at Madras **with effect from 28.03.2022.**

Principal Seat at Madras

- I. Hon'ble Mr.Justice V.Parthiban will take up Writ Petitions relating to Labour and Service – of the years 2016 and 2017.
- II. Hon'ble Mr.Justice M.S.Ramesh will take up Writ Petitions relating to Labour and Service – from the year 2013 to 2015.
- III. Hon'ble Dr.Justice G.Jayachandran will take up Criminal Original Petitions – Anticipatory Bail and Bail; Petitions for cancellation, Relaxation or Modification of Bail and Anticipatory Bail; All other Petitions concerning Bail and Anticipatory Bail; Criminal Original Petitions (under Sections 407 and 482 Cr.P.C.), Writ Petitions (Cr.P.C.) – of the year 2020.
- IV. Hon'ble Mr.Justice A.D.Jagadish Chandira will take up Criminal Original Petitions (under Sections 407 and 482 Cr.P.C.), Writ Petitions (Cr.P.C.) – from the year 2021; All Single Bench matters including Criminal Appeals and Writ Petitions relating to Criminal cases involving the sitting or former M.Ps and M.L.As (including those cases filed before the Madurai Bench)
- V. Hon'ble Mr.Justice P.D.Audikesavalu will take up Writ Petitions relating to Labour and Service – of the years 2018 and 2019.

- VI. Hon'ble Mr. Justice Sathi Kumar Sukumara Kurup will take up Criminal Original Petitions (under Sections 407 and 482 Cr.P.C.), Writ Petitions (Cr.P.C.) – of the year 2019.
- VII. Hon'ble Mr. Justice Mohammed Shaffiq will take up Writ Petitions relating to Labour and Service – up to the year 2012.

// BY ORDER OF THE HON'BLE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 26-03-2022

REGISTRAR (JUDICIAL)